

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2515
ANSWERED ON:23.08.2013
LNG IMPORT
Deo Shri Kalikesh Narayan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total quantity of Liquefied Natural Gas (LNG) imported during the last three years along with sources of imports;
- (b) the price at which LNG is imported and details of methodology used for arriving at these prices;
- (c) the reasons for linking import prices to the Japanese Crude Cocktail (JCC), which is based on rising crude oil prices, while price of natural gas is falling;
- (d) whether the Government proposes to make any change to the current pricing formulae of imported gas in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): As per the information provided by various entities, the total quantity of LNG imported during the last three years alongwith the names of countries from where it was imported is as under:

Year	Quantity of LNG imported (in MMT)	Name of countries
2010-11	10.37	Nigeria, Qatar, Egypt, USA, Equatorial Guinea, Abu Dhabi, Norway, Yemen, Australia.
2011-12	13.399	Nigeria, Algeria, Malaysia, Egypt, Norway, Oman, Trinidad & Tobago, Qatar, Abu Dhabi, Yemen, Australia, USA.
2012-13	13.431	Nigeria, Algeria, Spain, Egypt, France, Yemen, Brunei, Qatar, Abu Dhabi.

(b): The price of LNG imported under the term contracts is governed by the Sale & Purchase Agreement between the LNG seller and buyer. Spot cargoes are purchased on mutually agreeable commercial terms.

(c): The long term LNG prices in Asia pacific market are linked to Japanese Crude Cocktail (JCC) as Japan is the largest and oldest importer of LNG in the world.

(d) & (e): No, Madam. Government has no role in fixing the price of imported LNG.